

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 361 OF 2018

Dated: 11th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Delhi Bar Association

.... Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. B. P. Agarwal

Counsel for the Respondent(s) : Mr. Rahul Kinra
Mr. Aditya Gupta
Ms. Shefali Sabti
Mr. Anurag Bansal
Ms. Sakshi Mehrotra for R-2

ORDER

Admit.

Learned counsel for Respondents may file reply on or before 25-3-2019 with advance copy to the other side. Thereafter rejoinder, if any, may be filed by Appellant on or before 8-4-2019 with advance copy to the other side.

List the matter on **26-4-2019**.

**(S.D. Dubey)
Technical Member**

tpd/pk

**(Justice Manjula Chellur)
Chairperson**